

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/3/241/AMR/2024		Sec 241& 242 of Companies Act, 2013 R/w Rule 11 of the NCLT Rules,2016	Sri.Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr Vs Sunray Resorts Private Limited & Ors

ORDER

Mr. Bendi Raviteja, Ld. Counsel for the Petitioners present. Mr.S. Ravi, Ld. Sr. Counsel appearing for R2 & R3 seeks time for filing vakalathnama and counter. Ld. Counsel for the Applicant shall issue notice to the other Respondents by informing the next date of hearing and file memo. of compliance. For filing vakalath and counter of R2 & R3, list the matter on 29.02.2024.

Sdl-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sdl-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**